

Name of the Corporate Debtor: EUROLIFE HEALTHCARE PRIVATE LIMITED; Date of Commencement of CIRP: 09-05-2023; List of Creditors as on: 26-06-2023; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	1041588063.36	4	1041588063.36	89.88		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	121	130365978	115	47204951	4.07		0	9094987	Annexure 5
6	Operational creditors (Employees)	19	22376210	19	11694238	1.01		0	27630	Annexure 6
7	Operational creditors (Government Dues)	1	1598	1	1598	0.00		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	128903964	34	52894906	4.56		0	31531520	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5467633	1	5467633	0.47		0		Annexure 9
Total		185	1328703446.360001	174	1158851389.360001	100.00		129197920	40654137	